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**Title:** Need to open a single window facility in Kerala for attestation of educational certificates of candidates seeking jobs in Gulf countries. – Laid.

SHRI P. RAJENDRAN (QUILON) : The UAE Government has made it mandatory that all educational certificates, professional or academic, emanating from India must be attested by their Embassy in New Delhi provided the certificates were also attested first by the HRD Ministry and Consular Section of the Ministry of External Affairs, Government of India. Nearly half of more than three million Indians working in various Gulf countries are from Kerala. Since this exercise of attestation is the preliminary step towards applying or renewing an employment visa in UAE, the most affected by this law are the applicants from Kerala.

I request the Government of India to take necessary steps to establish a single window facility for the attestation of the certificates in Kerala itself integrating the notarial functions of the HRD Ministry, External Affairs Ministry and the UAE Embassy. The UAE Embassy is attuned with the suggestions to open up a single window facility for attestation in Kerala.